

BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 73/2025/EZ

Filed by:  
Advocate  
Kamrup

IN THE MATTER OF:

Dulal Bora

----- Applicant

Versus

State of Assam.

----- Respondents

I N D E X

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FILED BY:

*(Signature)*

Mr. Shayanwar Deb, Advocate  
For, Assam Pollution Control  
Board, Respondent No. 3  
M: 9038688558  
Email: shayanwardeb@rediffmail.com

Filed On : 23.07.2025

X

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 73/2025/EZ**

**IN THE MATTER OF:**

**Dulal Bora**

----- Applicant

**Versus**

**State of Assam.**

----- Respondents

**COUNTER- AFFIDAVIT ON BEHALF OF RESPONDENT NO.3 (ASSAM  
POLLUTION CONTROL BOARD)**

I, Sri. Mukunda Madhab Bora, aged about 59 years, working as Chief Environmental Engineer, Assam Pollution Control Board, having its office at Bamunimaidam, Guwahati-781021, Assam do hereby as deponent solemnly affirm and state as under:

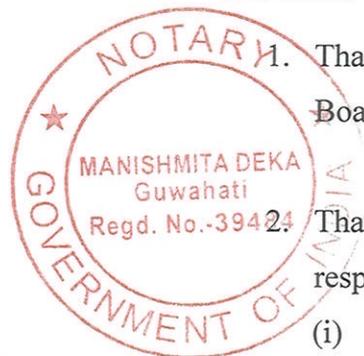
That I am Chief Environmental Engineer of Assam Pollution Control Board, (hereinafter referred to as the Board) and conversant with the facts and circumstances of the present case and is duly authorized to swear and affirm this instant affidavit.

That, the instant affidavit is resubmission of the counter-affidavit on behalf of the Board, filled in compliance to the Order dated 16.07.2025.

Copy of the Order dated 16-07-2025 is annexed as **Annexure A**

That, in the matter of letter petition dated 10/03/2025, the answering respondent respectfully submits the following:

- (i) The allegation made by the applicant accusing the official of personal gain cannot be substantiated.
- (ii) The allegation made against the Chairman, PCBA is baseless. The answering respondent begs to state that the CTE was granted to M/s JAI Enterprise based on documents provided by the applicant. As soon as the public complaint was received against the said M/s JAI Enterprise, physical site verification was done and observed that they had obtained CTE by



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misrepresentation of data. In view of this, CTE of the said Unit was withdrawn.

The copy of the CTE withdrawn of M/S JAI Enterprise, letter is annexed as **Annexure - B**

- (iii) The allegation made in the petition is totally baseless. The Board always functions in compliance of various Environmental Acts and Rules.
3. That, the answering respondent, in reference to the allegation regarding the grant of Consent to Establish (CTE) to a brick unit, namely M/s JAI Brick Industry, (unit of Respondent no. 4) respectfully submits that the Board, through its Regional Office, South Bank, Kamrup, conducted an inspection on 02.07.2025 and signed on 3/07/2025. The following is the report submitted by the inspecting officer:
- (i) *North: There is vacant land and no human settlement up to (approx.) 400m away from the brick kiln. (attached G-map-A)*
  - (ii) *South: There is vacant land and no human settlement up to (approx.) 150m away(G-map-B), village road approximately 220 m from the brick kiln. There is a mosque at (approx.) 225m away from the site (attached G-map-C) and a brick kiln M/s BSI Brick Industry is about 570m away from the kiln. (attached G-map-D)*
  - (iii) *East: There is vacant land and no human settlement up to 480 m and village road at 490 m from the brick kiln (attached G-map-E).*
  - (iv) *West: There is vacant land and no human settlement up to 190 m and village road at 210 m from the brick kiln (attached G-map-F) and the Batiamari LP School is located at 300 m towards South West direction from the brick kiln (attached G-map-G).*

Therefore, it is evident that the brick industry is not established in the middle of a village.

The Copy the Inspection report dated 03/07/2025 is annexed as **Annexure - C**

4. That, the answering respondent submits that the Board, the concerned officials accorded CTE based on documents provided by Applicant such as: -
- (i) Project report
  - (ii) Land Document
  - (iii) NOC from local authority.
  - (iv) Self-declaration affidavit (on investment)
  - (v) Google map with co-ordinate at the centre covering 1 Km radius



Sl. No. 13  
Date 23/7/2025

X

5. That, the answering respondent submits, the public complaint against the unit of Respondent no. 4 was withdrawn vide letter to Deputy Commissioner, Kamrup dated 03/06/2024. And as per the self-declared notarized affidavit submitted by the project proponent, Respondent no. 4, regarding the distance between M/s JAI Brick Industry and the nearest Brick Industry i.e. M/s BSI Brick Industry is 0.9 kms (900 meters) approx. Hence, the CTE was granted to Respondent no. 4 for the unit in question.

The Copy of the letter dated 03/06/25 submitted to the Deputy Commissioner, Kamrup regarding withdrawal of the complaint and the translated copy of the said letter is annexed as **Annexure - D**

NOTARY  
MANISHMITA DEKA  
Guwahati  
Regd.No.-39484

6. That as regards the averments made in the prayer of the application, the Pollution Control Board, Assam is duty bound to abide by any directives passed by the Hon'ble Tribunal in the present facts and circumstances of the case.

7. That the answering Respondent craves the leave of this Hon'ble Tribunal to file additional affidavit, if required.

NOTARY  
MANISHMITA DEKA  
Guwahati  
Regd. No.-39484  
GOVERNMENT OF INDIA

Mukunda Madhab Barua

DEPONENT

VERIFICATION

I, the deponent herein above, do hereby verify the contents of this affidavit to be true and correct to the best of my knowledge and belief, and no part of this affidavit is false and nothing material has been concealed therefrom.

Verified at Guwahati on this 23rd day of July, 2025

Mukunda Madhab Barua

DEPONENT

Identify by

NOTARY  
MANISHMITA DEKA  
Guwahati  
Regd.No.-39484

Siddhartha Baruah  
Advocate  
195/1999.

Solemnly affirmed before me this day, I certify that I read over and explained the contents to the declarant and that the declarant seemed perfectly to understand them.

## ANNEXURE-A

Item No.02

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.73/2025/EZ

Dulal Bora

Applicant(s)

Versus

State of Assam

Respondent(s)

Date of hearing: 16.07.2025

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Ghanshyam Pandey, Advocate (in Virtual Mode)

For Respondent(s): Ms. Malabika Roy Dey, Advocate for R-1 & 2,  
State Respondents (in Virtual Mode),  
Mr. Shayamvar Deb, Advocate for R-3 (in Virtual Mode)

**ORDER**

1. Mr. Ghanshyam Pandey, learned Counsel appearing (in Virtual Mode) files Vakalatnama on behalf of the Applicant, Dulal Bora; the same is taken on record. When the case is next listed, the name of Mr. Pandey shall be printed in the Cause-list as Counsel for the Applicant.
2. Mr. Shayamvar Deb, learned Counsel appearing (in Virtual Mode) on behalf of the Respondent No.3, Assam State Pollution Control Board (ASPCB), states that affidavit of the Assam State Pollution Control Board has been filed. Office of the Tribunal informs that the same is in defect because certain documents are in vernacular language. The said Respondent should have ensured that if there are vernacular documents, the same has to be translated in terms of the Rule 33 of the National Green Tribunal (Practice and Procedure) Rules, 2011. Filing of such affidavit is nothing but abuse of process of the Court and wasting the time of the Court.



3. We, therefore, impose a personal cost of Rs. 1000/- (One Thousand only) against the Member Secretary, Assam State Pollution Control Board for gross negligence in filing a defective counter-affidavit and wasting the time of the Court. The cost shall be deposited with the Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata within one week.

Let the corrected counter-affidavit be e-filed within one week after service of the same upon Mr. Ghanshyam Pandey, learned Counsel for the Applicant and Ms. Malabika Roy Dey, learned Counsel for the State Respondents respectively.

4. No one has put in appearance on behalf of the Respondent No.4, M/s. JAI Brick Industry, Kamrup, Assam. Notice was sent to the Respondent No.4 by the Office of the Tribunal vide order dated 29.04.2025 and the Track Consignment Report shows "Item Delivered" on the Respondent No.4.
5. **List on 25.07.2025.**

.....  
**B. Amit Sthalekar, JM**

.....  
**Dr. Arun Kumar Verma, EM**

July 16, 2025,  
Original Application No.73/2025/EZ  
OM



**Pollution Control Board, Assam**  
(Department of Environment & Forests, Government of Assam)  
অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ  
(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)  
NABL Accredited Testing Laboratory : Certificate No. TC-11384



To,

Date: 12/03/2025

M/s. JAI Enterprise  
Partner: Jakir Hussain  
Vill: Batiamari, P.O.- Malibari Pathar Bazar,  
Dist.- Kamrup, Assam – 781136.

**Sub: Directions under Section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981 and Section 5 of Environment (Protection) Act, 1986.**

**Ref:** i) Consent to Establish (CTE) order No.PCBA/SBCH/T-433/2024-25/97/2278 dated 30/09/2024.  
ii) Public complaint dated 04/11/2024.  
iii) Affidavit submitted by M/s. JAI Enterprise.

**Whereas,** you had applied for CTE for setting up of a brick unit in the name and style of M/s. JAI Enterprise at Batiamari, P.O.- Malibari Pathar Bazar, Dist.- Kamrup, Assam – 781136;

**Whereas,** along with your application for CTE, you had submitted a Notarised Affidavit wherein it is mentioned that ‘the distances of the site from the nearest brick kiln is 1 Km. The name of the nearest brick kiln is BSI Brick Industry;’

**Whereas,** the photographs taken on 03/09/2024 during site inspection at the time of processing of the CTE application by PCBA officials from Regional Office, South Bank, clearly indicate that the kiln was under construction and hence **CTE fine** of Rs. 50,000 was also imposed upon your unit and accordingly the same amount was deposited along with the **CTE fees** which indicates that the process of establishment of the unit was started before obtaining CTE;

**Whereas,** a public complaint dt. 04/11/2024 was received by the Board against your unit and for addressing the complaint, fresh site inspection was conducted by Engineer M. Bardalai, Addl. Chief Env. Engineer and Engineer Nagen Boro, Asstt. Executive Engineer on 10/01/2025 for evaluation of the complaint;

**Whereas,** on plotting the GPS co-ordinates on the Google Earth map, it was found that the distance of M/s. JAI Enterprise from nearest brick kiln M/s. BSI Industry is 660 meters, which is in contradiction to the statement furnished by you in the Notarised Affidavit with respect to the distance of the nearest brick kiln as 1 Km. Therefore, you are found guilty of furnishing false information in the said Affidavit, which is an illegal activity and punishable by law;

**Whereas,** in the MoEFCC notification No. GSR 143 (E) dt. 22/02/2022 Clause No. 2(7), it is mentioned that ‘Brick kilns should be established at a minimum distance of 1 km from an existing brick kiln to avoid clustering of kilns in an area.’ Whereas, the location of M/s JAI Enterprise fails to fulfil this condition of the said MoEFCC notification;

**Whereas**, Clause No.4 (b) and 4(c) of the 'TERMS AND CONDITIONS' of the CTE order No. PCBA/SBCH/T-433/2024-25/97/2278 dated 30/09/2024 clearly states that "The CTE may be modified, suspended in whole or in part or withdrawn by the Board during its term for cause including, but not limited to the following" conditions of the subject CTE issued to your unit;

- b) Obtaining the CTE by misrepresentation or failure to disclose fully all relevant facts;
- c) If any genuine complaint received.

Therefore, under the facts and circumstances as stated above, and in exercise of powers conferred under Section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981 and Section 5 of Environment (Protection) Act, 1986, Pollution Control Board Assam is constrained to withdraw the 'Consent to Establish' order which was issued vide letter No. PCBA/SBCH/T-433/2024-25/97/2278 dated 30/09/2024 with immediate effect. Hence you are directed to stop all activities relating to the establishment of the unit henceforth.

Please note that non-compliance of this direction may lead to further legal action.

Signed by  
Gokul Bhuyan  
Date: 12-03-2025 15:05:05

(Gokul Bhuyan)  
**Member Secretary**

Copy to:

1. Secretary to Govt. of Assam, Environment and Forest Department, Dispur, Guwahati-06 for kind information. Email: [akdlhi@gmail.com](mailto:akdlhi@gmail.com)
2. District Commissioner, Kamrup district. Email: [dc-kamrup@nic.in](mailto:dc-kamrup@nic.in)
3. Superintendent of Police, Kamrup district. Email: [sp-kamrup@assampolice.gov.in](mailto:sp-kamrup@assampolice.gov.in)
4. Regional Officer, Regional Office, South Bank for information and necessary action. Email: [ro\\_southbank@pcbassam.org](mailto:ro_southbank@pcbassam.org)

(e-signed)  
(Gokul Bhuyan)  
**Member Secretary**

---

**Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.**

**Phone : 0361-2652774 & 2550258; Website : [www.pcbassam.org](http://www.pcbassam.org); E-mail : [membersecretary@pcbassam.org](mailto:membersecretary@pcbassam.org)**  
**Regional Offices at : Dibrugarh, Golaghat, Sivasagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon & Silchar.**

INSPECTION REPORT

As directed by the Legal Cell of the Board M/s JAI Brick Industry was inspected regarding the allegation of violation of Environmental Rules and following are the observations:

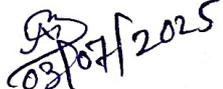
1. Name and address of the unit: M/s JAI Brick Industry, Vill: Bagariguri, P.O: Malibari Pathar Bazar, Dist: Kamrup (Assam)-781136.
2. Name of proprietor : Mijanur Rahman
3. Date of inspection : 02.07.2025
4. GPS coordinate : 26.083220 and 91.13689 (Present)
5. GPS coordinate as per CTE application: 26.083820 and 91.13689

## Observations:

1. North: There is vacant land and no human settlement up to (approx.) 400 m away from the brick kiln. (attached G-map- A)
2. South: There is vacant land and no human settlement up to (approx.) 150 m away G-map- B), village road approximately 220 m from the brick kiln. There is a mosque at (approx.) 225 m away from the site (attached G-map- C) and a brick kiln M/s BSI Brick Industry is about 570 m away from the kiln. (attached G-map-D)
3. East: There is vacant land and no human settlement up to 480 m and village road at 490 m from the brick kiln (attached G-map- E).
4. West: There is vacant land and no human settlement up to 190 m and village road at 210 m from the brick kiln (attached G-map- F) and the Batiamari LP School is located at 300 m towards South West direction from the brick kiln (attached G-map-G).

Findings: During inspection it was observed that the present GPS coordinate as setup the unit is varied from GPS coordinate as mentioned in the CTE application.

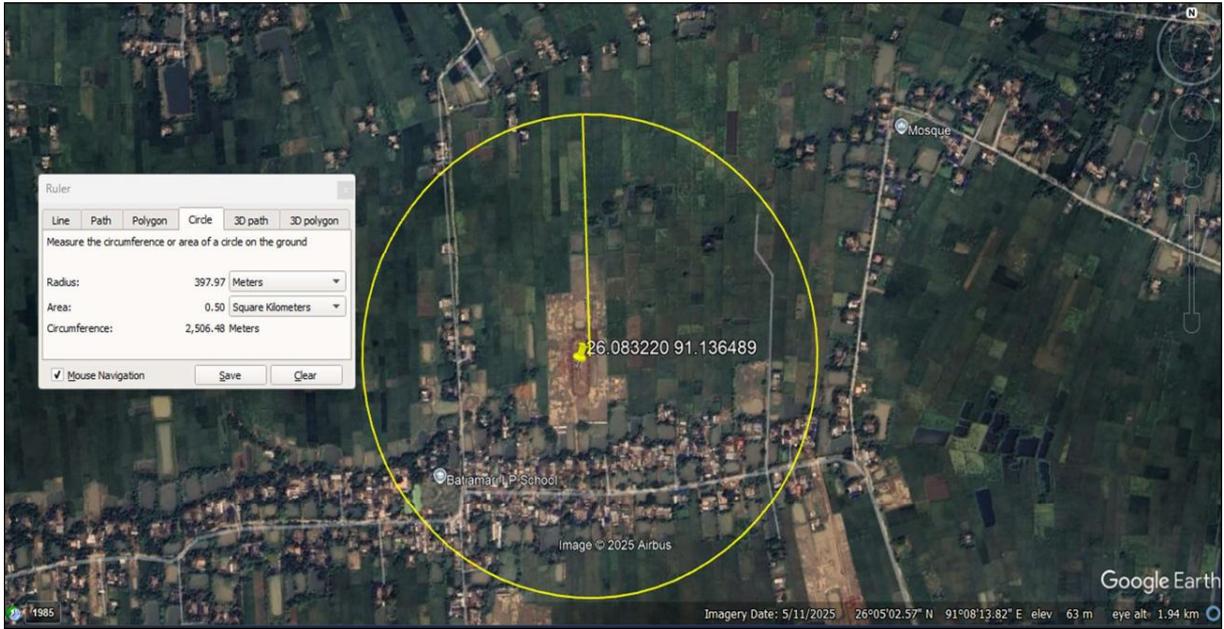
Also seasonal cultivation were observed during inspection in the North/East direction.

  
02/07/2025  
(N.C. Boro)

(Assistant Executive Engineer)



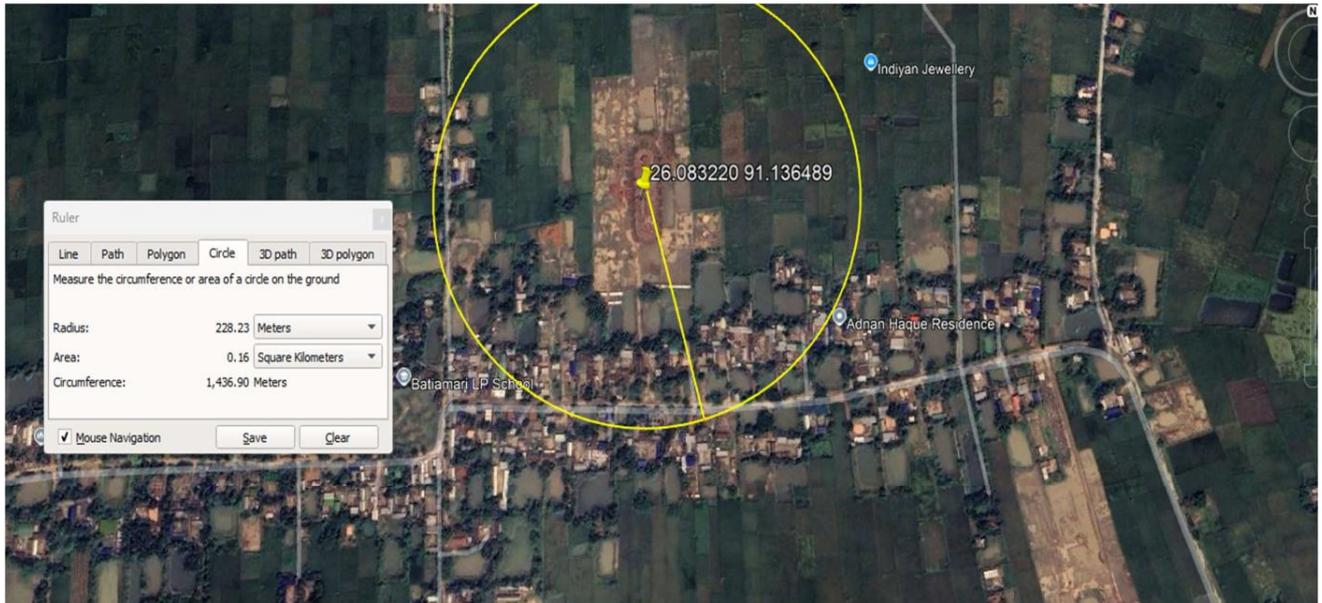
### G-map-A



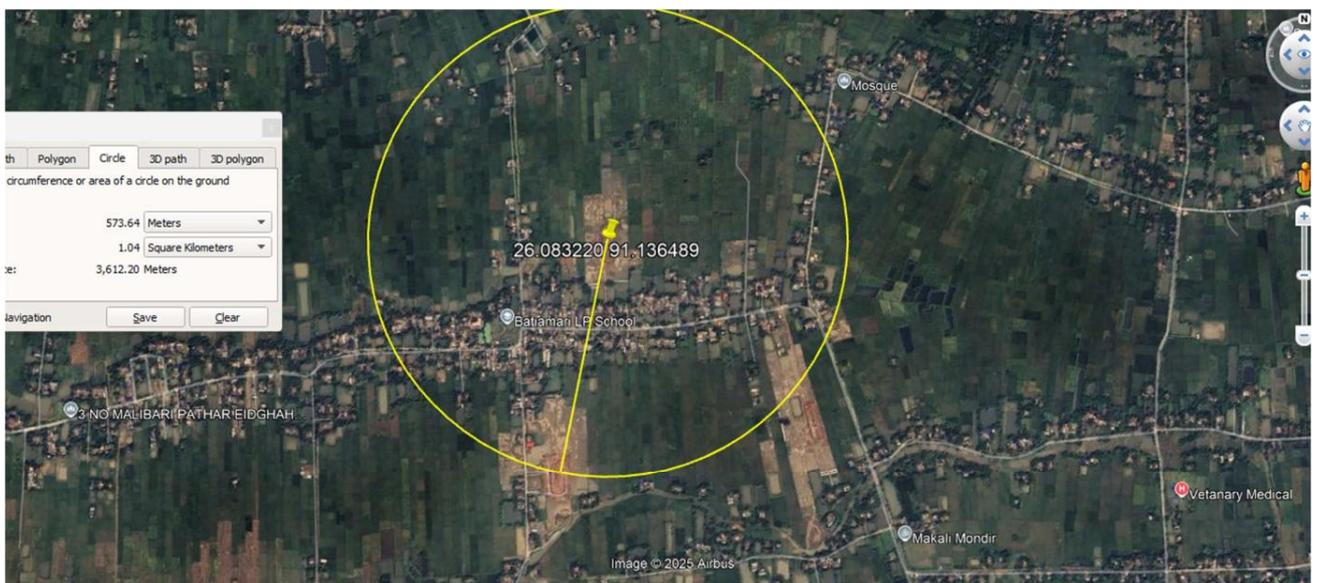
### G-map-B



G-map-C

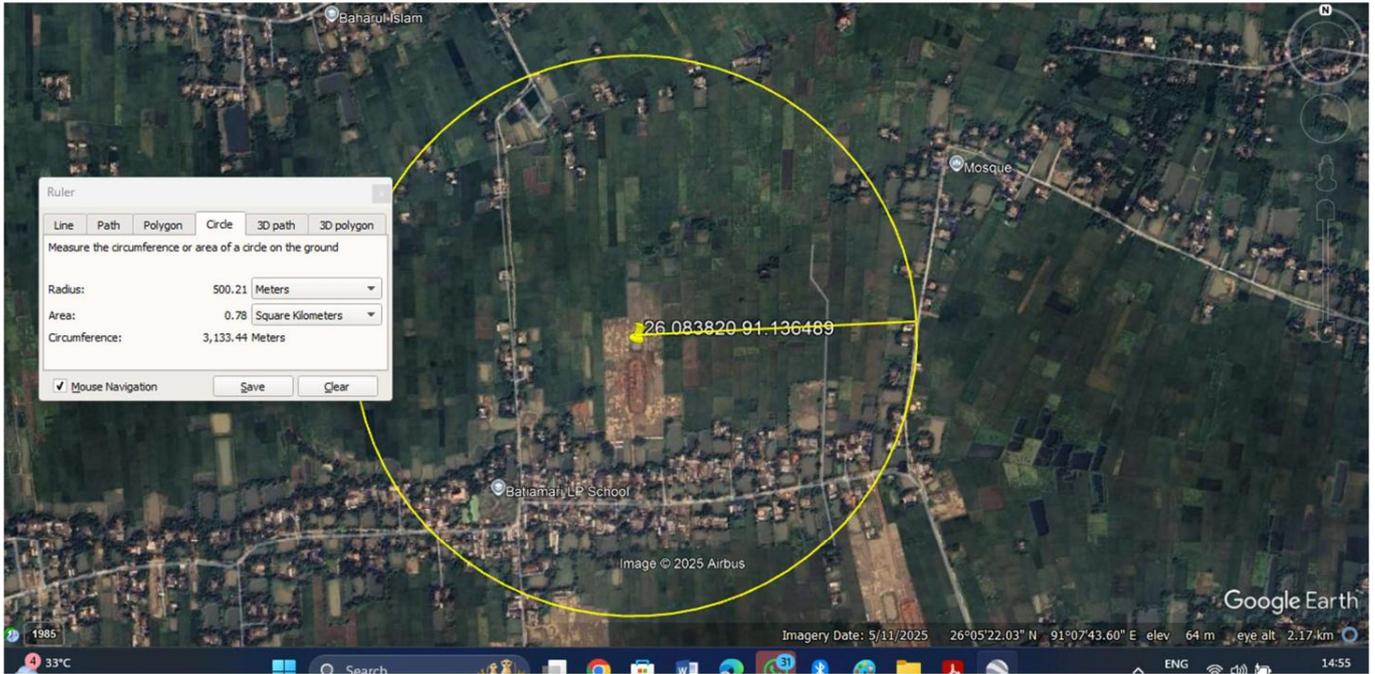


G-map-D





G-map-E

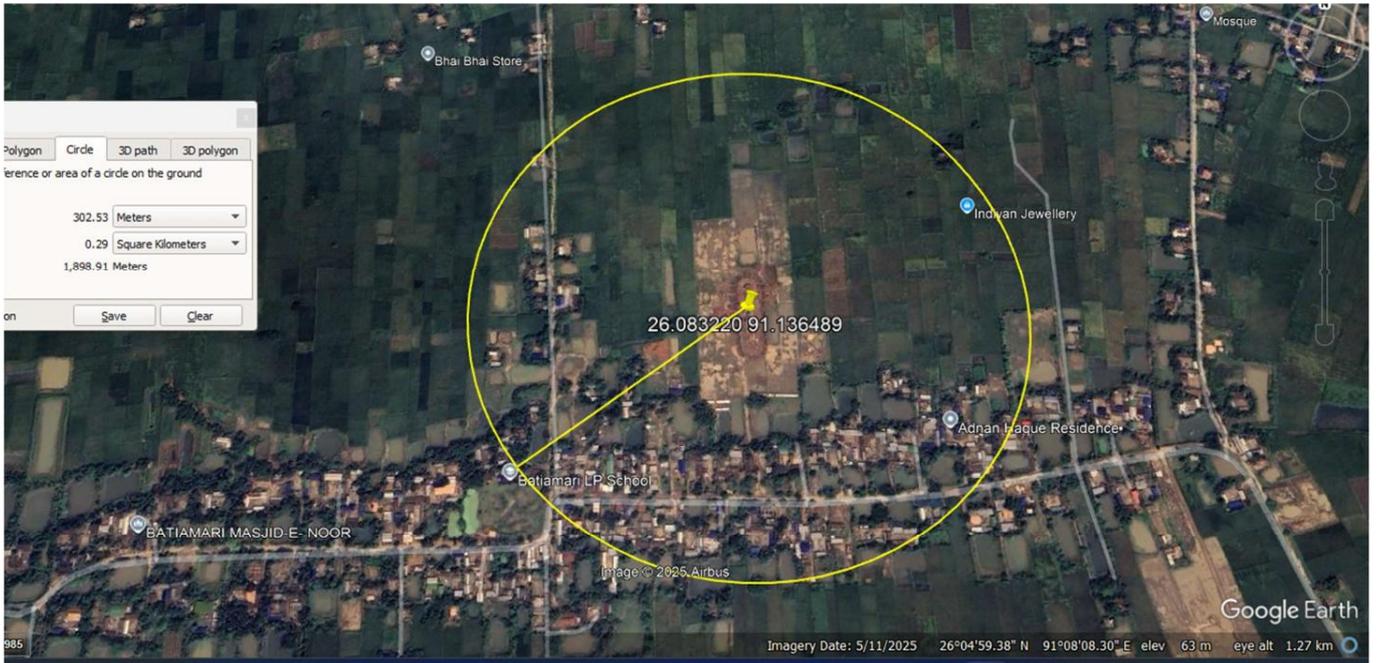


G-map-F





G-map-G



(Translation)

Batiamari  
 Chaturbhuj Primary School  
 Estd. -1956 (English Year)  
 Chaturbhuj, P.O. Alibari, Kamrup(Assam), Pin- 781136  
 Education Divisio, Samari

Temporary measure to avoid flood

RECEIVED

03.06.24

Pollution Control Board Assam  
Ramunimaidam, Guwahati-2

প্রতি,

মাননীয় কামৰূপ গ্ৰাম্য জিলাৰ উপায়ুক্ত মহোদয়াৰ সমীপেষু।

আমিনগাঁও, গুৱাহাটী-৩১।

তাৰিখ 03/06/2024

বিষয় :- JAI ইটাভাটাৰ ওপৰত দিয়া অভিযোগ প্রত্যাহাৰ।

মহাশয়া,

সন্মান পূৰ্বক বিনীত নিবেদন এই যে, আমি কামৰূপ গ্ৰাম্য জিলাৰ ছমৰীয়া মৌজাৰ বটিয়ামাৰী, কাহিবামাৰী আৰু পুঠিমাৰী গাঁৱৰ স্থায়ী বাসিন্দা। যোৱা ১৮-০৩-২০২৪ ইং তাৰিখে আমি নিম্ন স্বাক্ষৰিত সকলে JAI ইটাভাটা বন্ধৰ বাবে আপোনাক আবেদন পত্ৰ দিছিলো। আজি আমি উক্ত আবেদন পত্ৰৰ পৰা JAI তথা কামৰূপ গ্ৰাম্য জিলাৰ ছমৰীয়া ৰাজহ চক্ৰৰ অন্তৰ্গত বটিয়ামাৰী গাঁৱৰ জুৰাণ আলী পুত্ৰ মিজানুৰ ৰহমানৰ নাম প্রত্যাহাৰ কৰিলোঁ অৰ্থাৎ মিজানুৰ ৰহমানৰ JAI ইটাভাটাৰ ওপৰত দিয়া অভিযোগ উঠাই ল'লোঁ। মিজানুৰ ৰহমানে বটিয়ামাৰী গাঁৱৰ পৰিৱৰ্তে বগুৰিগুৰী গাঁৱত অসম প্ৰদূষণ নিয়ন্ত্ৰণ পৰিষদৰ পৰা অনুমতি লৈ Zig-Zag অথবা Vertical Shaft Technology শ্ৰেণীৰ ইটাভাটা স্থাপন কৰিলে আমাৰ কোনো ওজৰ-আপত্তি নাথাকিব।

সেয়েহে JAI ইটাভাটাৰ ক্ষেত্ৰত অভিযোগ প্রত্যাহাৰ কৰিলোঁ। গতিকে দয়ালু মহোদয়াই দয়া কৰি আমাৰ আবেদন গ্ৰহণ কৰে যেন। ইতি।

প্ৰতিলিপি প্ৰেৰণ :

- ১। মাননীয় মুখ্যমন্ত্রী মহোদয়, অসম চৰকাৰ।
- ২। মাননীয় বন আৰু পৰিৱেশ মন্ত্ৰী, অসম চৰকাৰ।
- ৩। মাননীয় উদ্যোগ মন্ত্ৰী, অসম চৰকাৰ।
- ৪। মাননীয় কৃষি মন্ত্ৰী, অসম চৰকাৰ।
- ৫। মাননীয় অধ্যক্ষ, অসম প্ৰদূষণ নিয়ন্ত্ৰণ পৰিষদ।
- ৬। মাননীয় জিলা বন বিষয়া, কামৰূপ অসম।
- ৭। মাননীয় চক্ৰ বিষয়া, ছমৰীয়া ৰাজহ চক্ৰ।

Pollution Control Board, Assam

Receipt No..... 43

Date..... 10/06/2024

Signature.....

আপোনাৰ বিশ্বাসী-

Budheswar Mondal

Dashrath Mondal

Hari Cherkhe memelik



Sri R.N. De,  
Pl. Place in  
Public Grievance  
B.M.,  
Annex.  
10.06.24.

40  
मिडियाथ वरमान जे न जई (पना) ईगे एपेथ उवक जईये  
ईगेर लेखाथ वार खरिबथ म्भर ।

Yeta Biswas

Debjit Sardar, Phon No. 9365065894

Subu Sarkar.

Sanjay Mondal.

Sadhanya Shukhara

श्री वीनकमलविश्वर-

श्री प्रदीप कुमार - पुढियावी

श्री विमल - 9957868901

Shagikath Mondal

Moumi Mondal - Ph - 9577360416

श्री अविनाश कुमार

श्री अमर मण्डल, काठियावी, cont no. 6002492075

श्री प्रदीप कुमार - पुढियावी

श्री प्रदीप कुमार - पुढियावी

श्री प्रदीप कुमार, - पुढियावी

Pradipta Mondal.

श्री प्रदीप कुमार - पुढियावी

Moumi Mondal, पुढियावी

श्री प्रदीप कुमार - पुढियावी

विज्ञान संस्थान के 2021 (71) ईपी कार्य उपरत जितने ~~25~~  
उपरोक्त लेखों का बंधन प्राप्त।

विष्णुमोहन

Rupa Mandol

बंशना मंडल

सुहा मंडल

Spake Mandol

Pransh/Sarkar

Sai Chandan, Mithun Mandol

विश्वजित मंडल

विश्वजित मिश्रा

श्री सुनिवेश मंडल

Rakash Biswas

Retu Biswas

Sankar Mandol

Bhaurab Sardar

Dr. Subrata Mondal

Pritham Biswas

सुहा मंडल

Shree Sarkar

श्री सुनिवेश मंडल

विश्वजित

শ্রীমতী <sup>42</sup> (JAI) শ্রী জাতির প্রাক্তন ~~শ্রীমতী~~  
শ্রীমতী লেখার কার্য বর্তমান প্রায়।

Sabita Mandal

Sabita mandal.

Pranabishno Roy

Purnima Roy.

Nepal ch Roy.

Bindu bala Roy.

শ্রীমতী লেখার

Dhritra Mandal

Basanti Mandal

Babula Mandal

Pradip Mandal

Prabih Mandal

Bhaila Sarkar

শ্রীমতী লেখার

শ্রীমতী লেখার

শ্রীমতী লেখার

শ্রীমতী লেখার

শ্রীমতী লেখার

শ্রীমতী লেখার

শ্রীমতী লেখার.



44  
विज्ञान व प्रयोग (J.A.) को अंश उपर उचित ढंग  
से लेना यह वांछित प्रथा।

Debondra Mandal.

Manika Mandal

Nadiram Mandal

सईना सङ्घ

Rangdal Mandal

सईना सङ्घ

Rosni Mandal

Manalisha Mandal

Gokak Mandal

सुनल सङ्घ

Taramoni Mandal

Ranjit Mandal

सुनल सङ्घ

काशी सङ्घ

सुनल सङ्घ

Panjit Mandal

Nirmal Mandal

puja Mandal

Kankar Mandal

सुनल सङ्घ



46  
শিক্ষার্থী ব্রহ্মচর্য লেখা (২৭) বৃষ্টি জন্মের উপরত ~~২০~~  
উপরে লেখার বাবে ব্রাহ্মচর্য ছাড়বে।

শ্রীঅদিত্য রায়  
Dipankar Ray

শ্রীমন্মথ মল  
শ্রীমন্মথ রায়

শ্রীঅজিত রায়

R.T. (অজিত) রায়

R.T. (অজিত) Mandal

R.T. (অজিত) Mandal  
SRI SANGITA RAY

R.T. (অজিত) Mandal

(অজিত) Chanchala Samanta

শ্রীঅক্ষয় মল  
আনন্দ রায়

শ্রীঅক্ষয় রায়

শ্রীঅক্ষয় রায়

শ্রীঅক্ষয় রায়

শ্রীঅক্ষয় রায়

শ্রীঅক্ষয় রায়  
শ্রীঅক্ষয় রায়

শ্রীঅক্ষয়

শিখারূপে বহমানের জে ন অর্থে (TAN) হ্রী জায় ৩১  
আজ্ঞাম হ্রী লেখার-বল স্বাক্ষর করবে।

শ্রীমদ্বৈকান্ত শাস্ত্র  
মহারাজ মন্ডল  
শ্রীমদ্বৈকান্ত শাস্ত্র  
শ্রীমদ্বৈকান্ত

শ্রীমদ্বৈকান্ত শাস্ত্র  
শ্রীমদ্বৈকান্ত শাস্ত্র

শ্রীমদ্বৈকান্ত শাস্ত্র  
শ্রীমদ্বৈকান্ত শাস্ত্র

Tāpālī mandal

Rupālī mandal

Pradhānī mandal

Bīḷḷā mandal

Pīḷḷā dās mandal

Re-nu Sukharu

শ্রীমদ্বৈকান্ত শাস্ত্র

Manjī Sarkar

শ্রীমদ্বৈকান্ত শাস্ত্র

শ্রীমদ্বৈকান্ত

प्रिजातुय सभमानर जे न 48 (TAD) हेतु तापेय उपायत ~~जे न 48~~  
हेतु लप्राय वार बाईसर फलर

Bikram Biswas. — बडिगामारी

Bhayaiah Mundal

Hege maha

Kalate mandal.

Anup Roy

श्रीमार्जन सङ्गन - कारिवादी

Siraga Mandal.

Anand

Purnima Mandal

Krishna Mandal

Isar Mahai

श्रीमार्जन सङ्गन

श्रीमार्जन सङ्गन

श्रीमार्जन सङ्गन

श्रीमार्जन सङ्गन

श्री

Biswal Kargara Kae

श्रीमार्जन सङ्गन -

ଅନୁଗ୍ରହ ସହକାରୀ ଜା ନାମରେ (49) ଶ୍ରୀ ଶ୍ରୀ ଉପକ୍ରମ  
ଜାଣିଲେ ଉପରେ ଲୋକାଧିକାରୀ ବାବଦ ଅର୍ଥର ସଂଗ୍ରହ।



Madan Roy, Kahibari, Ph. 600156652-4

ଶ୍ରୀ ବୃନ୍ଦାବର ଚାଷିକାରୀ - ପୂର୍ଣ୍ଣିମାସୀ

ଶ୍ରୀ ମହାନ ସଂଗ୍ରହ - ପୂର୍ଣ୍ଣିମାସୀ

ଶ୍ରୀ ସୁକାମଣୀ ସଂଗ୍ରହ

ଦଶମୀ ସଂଗ୍ରହ

Reempi Mandal

Biju Mandal

କାନ୍ଧ୍ୟ ସଂଗ୍ରହ

Bhaegya Mandal

Dagu/Karmaker

Jatin Karmaker - Kahibari. Mobile no. 96785 70226.

Dulal Mandal. ' m.no. 6002069322

(Translated Copy)

To

Date: 03/06/2024

The Hon'ble Deputy Commissioner  
Kamrup Rural District, Amingaon,  
Guwahati-31.

Sub: Withdrawn of the complaint against JAI Enterprises.

Madam,

With due respect, we are permanent resident of Batiamari, Kahibari and Puthimari Village of Kamrup Rural District, we undersigned submitted an application on 18-03-2024, for closure of the JAI Brick Industry. Today, we have withdrawn the name of Mizanur Rahman, S/o Juran Ali village Batiamari under Chamaria revenue circle from this application/ petition, i.e. we have withdrawn the complaint against JAI Brick of Mizanur Rahman.

We do not have any objection if he operates the industry after obtaining necessary consent from APCB following Zig-Zag or Vertical Shaft Technology since before the complaint. Therefore, we humbly request you to kindly take appropriate steps and withdraw the complaint filed against JAI Brick Industry.

Copy to:

1. Hon'ble Chief Minister, Assam
2. Hon'ble Minister, Env. And Forest, Assam
3. Hon'ble Minister, Industry, Assam
4. Hon'ble Minister, Agriculture, Assam
5. Hon'ble Chairman, PCBA
6. The DFO, Kamrup, Assam
7. The Circle Officer, Chamaria Revenue Circle.

Yours faithfully

Budheswar Mandal  
Dasharath Mandal  
Hari Bhakta mandal



Signature of Public for withdrawal of Complaint against JAI Brick Industry of Mizanur Rahman-

Ketur Biswas

Debajit Sardar Phon no-9365065894

Shibu Sarkar

Sanjay Mandal

Sudhanya shakharu

Sri Neelkamal Biswas

Ram Prashad Malakar- Puthimari

Chandra Biswas -9957868901

Bhagirath Mandal

Mouri Mandal –Ph- 9577360416

Sri Manindra Sarkar

Sri Ananda Mandal, Kahibari, Contact no- 6002492075

Sri Sukhlal Mandal

Sri Hanumohan Biswas

Phulchand Sarkar

Sri Suryachakra Sarkar

Baren Mandal, Puthimari

P.T.O.

Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Mithun Mandal

Rupa Mandal

(Thumb Impression) Rangkhala Mandal

(Thumb Impression) Samudra Mandal

Deepak Mandal

Pranab Sarkar

ChandraMohan Mandal

Nikhil Mandal

Biswajit Biswas

Pransanjit Mandal

Rakesh Biswas

Ritu Biswas

Shankar Mandal

Bhairab Sarkar

Subrata Biswas

Bikram Biswas

Bhudeswar Mandal

Shibu Sarkar

Sri Yudhistir Mandal

P.T.O

Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Shabita Mandal

Prankrishna Mandal

Purnima Roy

Nepal Chandra Roy

Bindubala Roy

Biren Mandal

Dhiren Mandal

Basanti mandal

Babwa Mandal

Pradip Mandal

Prabin Mandal

Bhaita Sarkar

Govinda Sarkar

Arup Sarkar

Nayanjyoti Sarkar

Sri Prasanjit Mandal

Bhairab Sarkar

Khagen Karmakar

P.T.O



Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Sri Kartik mandal

Sri Jaymati Mandal

Sri Reboti Mandal

Sri Moroni Mandal

Sri Nalamoni Mandal

Sri Domoyonti Mandal

Sri Nibhas Mandal

Sri Madhumala Mandal

Sri Dilip Karmakar

Sri Dipali Karmakar

Sri Dakhoroth Mandal

Sri Dipak Roy

Aanika Mandal

Sri Prasanjit Mandal

Sri Rajib Mandal

Sri Bhim Mandal

Seema Mandal

Nabin Mandal

P.T.O

Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Debandra Mandal

Manika Mandal

Nadiram Mandal

Maina Mandal

Ranglal Mandal

Lakshmi Mandal

Rosni Mandal

Monalisha Mandal

Gokul Mandal

Dulal Mandal

Taramoni Mandal

Ranjit Mandal

Gulabi Mandal

Kamna Mandal

Bipul Mandal

Panjit Mandal

Nirmal Mandal

Puja Mandal

Kankar Mandal

P.T.O



Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Mrinal Karmakar

Nagen Karmakar

Anil Roy

Sagar Roy

Manindra Shekhar

Suryakanta Shekhar

Niranjan Mandal

Shubarna Shakharu

Kashinath Mandal

Janata Sarkar

Bhudeswar Biswas

Nivarsha Ch. Sarkar, head teacher of Katiabari School,

ph no- 9854252900

Mithun Mandal

Gayanath Mandal

Haren mandal

Sri Ratashi Mandal

Sri Priyanath Mandal

Sri Biswanath Mandal

P.T.O

Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Sri Aditya Roy

Dipanjal Roy

Priya Mandal

Sri Manisha Roy

Biswajit Roy

Anjali Roy

**(Thumb Impression)** Mousami Mandal

Sri Sangita Ray

**(Thumb Impression)** Anima Biswas

**(Thumb Impression)** Chanchala Samrath

Susmita Mandal

Ananda Ray

Rinki Ray

Pankaj Sanyakhi

Shipa Barhoi

Kanaklata Mandal

Kalpana Mandal

Narath Mandal

P.T.O

Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

SurjyaKanta ....

Nurul Mandal

Sri Nudhistir Mandal

Sunil Sarkar

Sri Nadiram Mandal

Sri Nijmohan Sarkar

Sri Biswanath Mandal

Subrata Biswas

Tapash Mandal

Rupali Mandal

Prabin Mandal

Biplab Mandal

Riya Das Mandal

Renu Sakharu

Aaimoni Sarkar

Manju Sarkar

**(Thumb Impression)** Mukul Sarkar

P.T.O

Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Bikram Biswas- Bathiamari

Bhaynath Mandal

Abaze Mandal

Kartik Mandal

Arup Roy

Sri Sadan Mandal- Kahibari

Biraja Mandal

**(Signature)** of the villager

Purnima Mandal

Krishna Mandal

Isaan Mandal

Sri Sajan Mandal

Surjya Mandal

Sri Naren Karmakar

Birbal Karmakar

P.T.O

Signature of Public for withdrawal of Complaint against JAI Brick Industry of  
Mizanur Rahman-

Madan Roy, Kahibari, Ph-6001566524

Sri Budhiswar Adhikari- Puthimari

Sri Mangal Mandal- Puthimari

Sri Akadokhi Mandal

Dakhami Mandal

Reempi Mandal

Biju Mandal

Rakhi Mandal

Bhagya Mandal

Dev Karmakar

Jatin Karmakar- Kahibari, Mobile no.- 9678570226

Dulal Mandal, M.No. 6002069332